

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3201**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

INCREASE IN HATE CRIMES

3201. SHRI M. SELVARAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that large number of incidents of hate crimes, murder/killing of couples for inter-caste marriage and denial/ban on entry of Dalits into temple has been reported in the country in the recent past; and

(b) if so, the total number of such cases reported and action taken against guilty during each of the last three years, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". Published reports are available till the year 2021. Specific details in this regard are not centrally maintained.

'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. The State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies.

However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and for effective implementation of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and ensure that any person who takes law into his/her own hand is punished promptly as per law. The advisories are available at www.mha.gov.in.
